

10.1.1991

(6)

Hon'ble Justice K. Nam V.C.

Hon'ble Miss Usha Savoover A.M.

On the ground of illness of the Counsel
for the applicant the cause is adjourned
and Dammed to 7.2.1991 for admission.

A.M.

H.

(n.o.u.)

In compliance
of the Order
dtd. 10.1.91, the
cause is put up
before the Hon'ble
Court for
admission on
7.2.91.

Desingh
6/2

Hon' D.K. Agrawal, J.M.

Hon' A.B. Gorthi, A.M.

Shri V. Singh counsel for the applicant
has sought adjournment on the ground of
illness. As a last opportunity, list this
case for hearing on admission on

14-2-1991.

d

A.M.

DR

J.M.

(sps)

OR
In Compliance with
Hon' Court order dt.
7-2-91 cause is put up
before Hon' court for
admission on 14-2-1991
Through sub. list.
The cause list of 14-2-91
has been all ready prepared
on 7-2-91 so that
submitted through
sub. cause list to day.

14-2-91

14.2.1991

Hon. Mr. D.K. Agrawal, J.M.
Hon. Mr. K. Obayya, A.M.

None appears. This claim petition was filed
as early on 18.11.1988. Since then about 12
adjournment have been granted. Last opportu-
nity was also provided twice to the applica-
nt. We have perused the record. The applicant
has been found medically fit for all catego-
ries of posts. Therefore, there is no point
of adjudication. The claim petition is
accordingly rejected.

DR
A.M.

DR
J.M.

(n.o.u.)

order Copied
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